

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 208 of 2013

Dated : 24th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Andhra Pradesh Power Generation
Corpn. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Chaudhary
Counsel for the Respondent(s): : Mr. M.S. Ramalingam for
CERC

ORDER

We have heard the learned counsel for the parties for some time.

Post the matter for further hearing on **03.03.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs